

\226ITEM NO.53

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 34779/2016

CHANDRA KANTA JAWAHAR LAL PUBLIC CHARITABLE TRUST & ORS.

Petitioner(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

WITH

SLP(C) No. 34376/2016

(With WITH APPLN. (S) FOR permission to file additional documents and Interim Relief and Office Report)

Date : 10/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Babita Sant, Adv.

Ms. Malini Poduval, Adv.

For Respondent(s)

Ms. Shweta Sharma, Adv.

Diggaj Pathak, Adv.

Mr. Shantanu Parashar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Counter affidavit and rejoinder affidavit have already been filed in both the matters.

Both the matters stand complete.

Registry to process the matters for being listed before the Hon'ble Court, as per rules.

(RAJESH KUMAR GOEL)

Registrar